GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.2889 TO BE ANSWERED ON 06.08.2015

WAGE RATES UNDER MGNREGS

2889. SHRI SANJAY HARIBHAU JADHAV: SHRI RODMAL NAGAR: SHRI RABINDRA KUMAR JENA: SHRI R. DHRUVA NARAYANA: SHRIMATI RAMA DEVI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has recently revised the wage rates under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof and the formula/criteria adopted therefor, State/UT-wise;
- (b) whether all the States have agreed to the formula adopted for wage revision under the scheme;
- (c) if not, the names of States which have raised objections to the recent wage revision under the scheme and the steps proposed to be taken by the Union Government for redressal of objections raised by certain States; and
- (d) the details of disabled persons employed under the MGNREGS during each of the last three years and the currentyear, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a): The wages of workers under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are protected against inflation by indexation with the Consumer Price Index for Agricultural Labour (CPI-AL). The Government of India has last notified revised wage rates under MGNREGA vide notification dated 31.03.2015 in respect of all States/Union Territories under Section 6(1) of the MGNREGA, 2005. The revised rates are effective from 1st April, 2015 and are given in **Annexure-I**.
- (b): No representation from any State/UT has been received by Ministry ofRural Development against the formula adopted for wage revision under theMahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).
- (c): Does not arise.
- (d): The data in respect of the disabled persons provided employment under MGNREGA during the last three years and current year are given in the **Annexure-II**.

Annexure-I referred in reply to part (a) of LokSabhaUnstarred Question No. 2889 dated 06.08.2015

No	Name of the State	mum agriculture wage rate MGNREGA wage rate w.e.f. 1st April, 2015		
1	2			
1	ANDHRA PRADESH	3		
2	ARUNACHAL PRADESH	180		
3	ASSAM	167		
4	BIHAR	179		
5	CHHATTISGARH	162		
6	GUJARAT	159		
7	HARYANA	178		
88	HIMACHAL PRADESH	251		
8a	HIMACHAL PRADESH -			
	Non Scheduled Area	162		
8b	HIMACHAL PRADESH -	102		
00	Scheduled Area	202		
9	JAMMU AND KASHMIR	203		
10	JHARKHAND	164		
11	Karnataka	162		
12	KERALA	204		
13	MADHYA PRADESH	229		
14	MAHARASHTRA	159		
15	MANIPUR	181		
16	MEGHALAYA	190		
17	MIZORAM	163		
18	NAGALAND	183		
19	ODISHA	167		
20	PUNJAB	174		
21	RAJASTHAN			
22	SIKKIM	167		
23	TAMIL NADU			
24	TRIPURA	183		
25	UTTAR PRADESH	167		
26	UTTRAKHAND	161		
27	WEST BENGAL	<u>161</u> 174		
28	Goa	208		
29	Andaman & Nicobar	208		
.9a	Andaman	220		
.9b	Nicobar	228		
30	D&N Haveli	241		
31	D& Diu	196		
32	Lakshadweep	181		
33	Puducherry	210		
34	Chandigarh			
35	Telangana	180		

Annexure-II referred in reply to part (d) ofLokSabhaUnstarred Question No. 2889 dated 06.08.2015

No	State	No. of Disabled beneficiary individuals (In Nos.)				
		2012-13	2013-14	2014-15	2015-16*	
1	ANDHRA PRADESH	133094	145674	74416	62863	
2	ARUNACHAL PRADESH	64	71	69	26	
3	ASSAM	2245	2385	1452	917	
4	BIHAR	5091	4567	2472	582	
5	CHHATTISGARH	25948	24368	15114	6495	
6	GUJARAT	16175	11464	8005	1304	
7	HARYANA	297	357	234	73	
8	HIMACHAL PRADESH	1725	1656	1234	464	
9	JAMMU AND KASHMIR	6469	6655	1820	16	
10	JHARKHAND	6360	4964	5456	3200	
11	KARNATAKA	6485	7801	5271	320	
12	KERALA	1633	1741	1743	944	
13	MADHYA PRADESH	10775	31872	38168	8311	
14	MAHARASHTRA	23350	18232	19297	13224	
15	MANIPUR	666	958	890	109	
16	MEGHALAYA	218	260	236	3	
17	MIZORAM	77	91	108	87	
18	NAGALAND	89	102	110	112	
19	ODISHA	4033	3587	3258	1348	
20	PUNJAB	193	554	408	238	
21	RAJASTHAN	3211	3122	3887	3270	
22	SIKKIM	85	112	97	21	
23	TAMIL NADU	75699	80451	65649	46280	
24	TELANGANA			61058	44057	
25	TRIPURA	13510	12897	12726	4683	
26	UTTAR PRADESH	10954	11414	9074	4794	
27	UTTARAKHAND	447	467	703	109	
28	WEST BENGAL	106274	110579	79384	11768	
29	ANDAMAN AND NICOBAR	47	58	44	0	
30	DADRA & NAGAR HAVELI	0	0	0	0	
31	DAMAN & DIU	0	0	0	0	
32	GOA	0	1	2	1	
33	LAKSHADWEEP	14	4	10	0	
34	PUDUCHERRY	79	31	61	21	
	Total	455307	486495	412456	215640	

•